
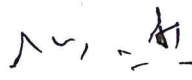


NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017  
NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD  
NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	SRINIVASAN .M.D	Counsel for Objector (NSDL)	
2.	Prakash Goklany Rep. by, M.A. MURTHUZA ALI 98421 79749.	Counsel for Petitioner.	

ORDER

Counsel for petitioner present. Counsel for objector present. Representative of Office of the Official Liquidator present. Time extended at request of petitioner to file necessary documents as required by the Official Liquidator. In continuation to the order dated 24.3.2017, the time period is further extended till the next date of hearing. Put up on 11.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)